

**DATE FIXED ON MENTION SLIPS RECEIVED THROUGH E-MAIL TILL DATE  
BEFORE COURT NO. 1**

SL NO.	CASE NO.	DATE OF MENTION	DATE FIXED FOR	NAME OF ADVOCATE
1.	WP(PIL) 1115/2020	08.12.2020	22.01.2021	Mrs. Ritu Kumar
2.	A.APPL 3/2020	08.12.2020	22.01.2021	Mr. Atul Raj
3.	LPA 122/2020	08.12.2020	01.02.2021	Mr. Ashutosh Anand
4.	LPA 510/2019	08.12.2020	IN DUE COURSE	Mr. Raj Kumar Sinha
5.	LPA 482/2019	08.12.2020	IN DUE COURSE	Mrs. Rukmini Kumari
6.	LPA 246/2020	09.12.2020	03.02.2021	Mr. Manoj Prasad
7.	LPA 289/2020	09.12.2020	03.02.2021	Mr. Mukesh Kr. Sinha
8.	LPA 282/2020	09.12.2020	08.02.2021	Mr. Raunak Sahay
9.	LPA 285/2020	09.12.2020	08.02.2021	Mr. Raunak Sahay
10.	LPA 308/2020	11.12.2020	08.02.2021	Mr. Parth Jalan
11.	LPA 318/2020	11.12.2020	08.02.2021	Mr. Parth Jalan
12.	LPA 362/2020	14.12.2020	01.02.2021	Mr. Pankaj Verma
13.	WPC 6300/2019	14.12.2020	REJECTED FOR WANT OF CONSENT	Mr. Satyam Parmar
14.	WPS 3342/2020	15.12.2020	10.02.2021	Mr. Harsh Kumar
15.	LPA 248/2020	17.12.2020	17.02.2021	Mr. Suraj Kumar
16.	WPS 5971/2012	17.12.2020	REJECTED FOR WANT OF CONSENT	Ms. Neha Bhardwaj
17.	LPA 204/2019	18.12.2020	02.02.2021	Mr. Suresh Kumar
18.	WPS 2379/2014	04.01.2021	REJECTED AS URGENCY NOT EXPLAINED	Mr. Manoj Kr. Choubey

*Appalga*  
16/01/2021  
CNO. 1